GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA

UNSTARRED QUESTION NO.608 TO BE ANSWERED ON 23.07.2025

CONSTRUCTION OF ROAD OVER BRIDGES AND ROAD UNDER BRIDGES IN DELHI

608. SHRI YOGENDER CHANDOLIA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government is aware of the need to construct Road Over Bridges and Road Under Bridges in Delhi on Railway Crossings, if so, the details of the proposals thereof;
- (b) the details of the proposed Road Over Bridges and Road Under Bridges including their locations, alignments and estimated costs particularly at Kirari, Ghewra, Narela, Siraspur, Khera Kalan, Tikri Kalan, Holambj Kalan, Bhorgarh and the ROB from Badli Station to Rohini Sector-18 Metro Station;
- (c) the steps taken/being taken by the Government to ensure that the proposed Road Over Bridges (ROBs) and Road Under Bridges (RUBs) are designed and constructed with safety features including crash barriers, pedestrian crossings and emergency response systems; and
- (d) the timeline for the completion of the proposed Road Over Bridges (ROBs) and Road Under Bridges (RUBs) and the details of the agencies responsible for their construction and maintenance?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d): Sanctioning of works of Road over Bridge (ROB)/Road under Bridge (RUB) in lieu of Level crossings (LCs) is a continuous and dynamic process of Indian Railway. Such works are prioritised

and taken up on the basis of its impact on safety in train operations, mobility of trains & impact for road users and feasibility etc.

No. of ROBs/ RUBs constructed on Indian Railways during the period 2004-14 vis a vis 2014-25 (June'25) is as under:

Period	ROBs/ RUBs constructed
2004-14	4,148 Nos.
2014-25 (June'25)	13,426 Nos. (Including 14 Nos. in
	the State of Delhi)

As on 01.04.2025, 4,402 Nos. ROBs/ RUBs are sanctioned at the cost of ₹ 1,00,860 cr on Indian Railways which are at various stages of planning and execution. 16 Nos. Road Over Bridge (ROB)/Road Under Bridge (RUB) are sanctioned at the cost of Rs. 649 crore in the State of Delhi, Details are as under:

SN	Location	ROB/ RUB/ FOB	Cost (in ₹ Cr.)	Remarks
1	LC No. 18 (Ghevra) on Delhi-Bathinda section	ROB	109	This work was sanctioned on cost sharing basis. Subsequently, due to no response from the State Govt. this work could not be taken forward. Now, this work is being taken up at Railway's cost. The work of preparation of GAD has been taken up.
2	LC No. 16 (Narela) on Delhi-Ambala section	RUB	165	Initially, this work was sanctioned for the construction of ROB. Subsequently, on the request of State Govt. proposal of change of scheme of work i.e., from ROB to RUB has been approved by Railway. Accordingly, the work of preparation of GAD has been taken up.
3	LC No. 10 (Siraspur) on Delhi-Ambala	RUB	4.76	General Arrangement Drawing (GAD) has been approved. Detailed Estimate has also been sanctioned.

	section			Contract has been awarded. The work of Utility shifting has been taken up.
4	LC No. 11 (Khera Kalan) on Delhi-Ambala section	RUB	3.83	GAD has been approved and detailed estimate has been sanctioned. Contract has been awarded.
5	LC No. 12 (Khera Kalan) on Delhi-Ambala section	ROB	131.55	GAD has been approved and detailed estimate has been sanctioned.
6	LC No. 14 (Holambi Kalan) on Delhi-Ambala section	RUB	9.1	Detailed Estimate has been sanctioned. GAD has been prepared.
7	LC No. 15 (Bhorgarh) on Delhi-Ambala section	RUB	5.7	Detailed Estimate has been sanctioned. GAD has been approved. The work of Utility shifting has been taken up.
8	LC No. 11 (Sultanpuri) on Delhi-Bathinda section	ROB	53.62	This work is being executed on Dual entity basis i.e., Railway portion by Railway and approaches by State Govt. Work of Railway Portion has been completed.
9	LC No. 19 on Delhi-Bathinda section	RUB	1.37	The work of preparation of GAD has been taken up.
10	LC No. 15 on Delhi Sarai Rohilla-Rewari section	RUB	21.70	GAD has been approved. Detailed Estimate has been sanctioned.
11	LC No. 17 on Delhi Sarai Rohilla-Rewari section	ROB	22.36	GAD has been approved. Detailed Estimate has been sanctioned.
12	LC No.18 on Delhi-Ambala section	RUB	3.83	The work was held up on account of land, which has now been resolved. The work of preparation of GAD has been taken up.

13	Non LC (Ballimaran) at New Delhi Yard	FOB	15.42	GAD has been approved. Detailed Estimate has been sanctioned and Tender has been awarded.
14	Rebuild (Pul Dufferin) on Delhi- Dayabasti section	ROB	37.78	GAD has been approved. Detailed Estimate has been sanctioned.
15	Rebuild (Pul Bangash) on Delhi- Dayabasti section	ROB	38.16	GAD has been approved. Detailed Estimate has been sanctioned.
16	Rebuild (Pul Mithai) on Delhi- Dayabasti section	ROB	23.67	GAD has been approved. Detailed Estimate has been sanctioned.

The Details of the ROB/RUB works at Kirari, Tikri Kalan and Rohini Sector 18 metro station are as under:

SN	Location	Remarks
1	LC No. 12 (Kirari) on Delhi-Bathinda	This work was sanctioned on cost sharing basis in year 2015-16. Subsequently, due to no response from State Govt. this work could not be taken forward. As per MoU with State Govt. regarding Kirari drain, now this work is to be taken up by State agency.
2	Non LC (Tikri Kalan) on Delhi- Bathinda	The feasibility for the construction of LHS has been examined and found not feasible.
3		Full height Subway (size – 2 x 10.5m x 5.5m) of four lane has already been provided by Railway at this location to connect Rohini to Samaypur.

Railways have taken several safety measures for construction of ROBs/RUBs. This includes proper alignment of approaches with

proper carriage way width and provision of foot path wherever possible. In addition, provision of proper road surface, standard signage, safety fencing, road marking, lighting, along with speed breaker as per requirements have also been provided in ROBs/RUBs.

Completion and commissioning of ROB/RUB works depend on various factors like cooperation of State Governments in giving consent for closure of LCs, fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachments, shifting of infringing utilities, statutory clearances from various authorities, law and order situation in the area of project/work sites, duration of working season in a year for the particular project/area due to climatic conditions etc. All these factors affect the completion time of the projects / works.
